



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,23rd February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITH STAY/BAIL -				
45	WA/58/2024 CAVT. NO.01992/024, FIXED, WITH WP(C)/8736/2019 (D/O), CAVT./199/2024	M/S CHANDAKHOLA BEEL FISHERY CO- OPERATIVE SOCIETIES LTD. Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MS. J DEKA MS. A TALUKDAR	GA, ASSAM MR S KHOUND MS. M D BORAH, SC, FISHERY DEPTT., ASSAM MR D J MEDHI FOR CAVEATOR
	WITH I.A.(Civil)/484/2024 in WA/58/2024	M/S CHANDAKHOLA BEEL FISHERY CO- OPERATIVE SOCIETIES LTD. Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MS. J DEKA MS. A TALUKDAR	GA, ASSAM MR S KHOUND MR D J MEDHI FOR CAVEATOR
46	WA/65/2024 CAVT. NO.02192/024, B/O	RUNGTA IRRIGATION LTD Versus MUKAND POLY PRODUCTS AND 7 ORS	R SARMAH MS M KAKOTY MR. S K GUPTA	MR P BARUAH MR. N N DUTTA DY.S.G.I. FOR CAVEATOR
	WITH I.A.(Civil)/539/2024 in WA/65/2024	RUNGTA IRRIGATION LTD Versus MUKAND POLY PRODUCTS AND 7 ORS	R SARMAH MS M KAKOTY MR. S K GUPTA	MR P BARUAH MR. N N DUTTA DY.S.G.I. FOR CAVEATOR
47	WP(C)/988/2024 B/O	NO. 14861746K PAWAN DAIMARI Versus THE UNION OF INDIA AND 4 ORS	MR. A R TAHBILDAR	DY.S.G.I.
	WITH I.A.(Civil)/536/2024 in WP(C)/988/2024	NO. 14861746K PAWAN DAIMARI Versus THE UNION OF INDIA AND 4 ORS	MR. A R TAHBILDAR	DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 23/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
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29)	MR A W AMAN	23-02-2024	To	23-02-2024



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[For Friday,23rd February 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
52 WP(C)/998/2022 B/O	JAYANTA KUMAR PANDIT Versus THE STATE BANK OF INDIA AND 3 ORS	MR. S P CHOUDHURY MR. A CHETRY MR S R A NASER MR K BISWAKARMA MS B DEVI	MR. B J MUKHERJEE (r-1-3) MR. H BURAGOHAIN (r-1-3)
53 WP(C)/6798/2023 B/O	RIPUNJOY BORAH Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, IRRIGATION
54 WP(C)/6803/2023 B/O	PARTHA PRATIM BORAH Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, IRRIGATION
MOTION			
55 WP(C)/963/2024 FIXED	PRITIMONI GOGOI AND 3 ORS. Versus UNION OF INDIA AND 4 ORS	MR. M PHUKAN MR. T CHUTIA MR A N SARMAH	GA, ASSAM DY.S.G.I.
ADMISSION			
56 WP(C)/3200/2018 FIXED	SMT. KRISHNA BORO AND 12 ORS. Versus THE BOROLAND TERRITORIAL AREA DISTRICTS AND 61 ORS	MS S K CHAUHAN MR. B B NARZARY MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	GA, ASSAM SC, BTC SC, HEALTH AND F W
WITH 57 WP(C)/7553/2017	VANDANA HAJOARY and 54 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.S CHAUHAN MR.B B NARZARI MR.A R SHOME MR.P MAZUMDER MS.S K CHAUHAN MR.S CHOUHAN	SC, BTC SC, HEALTH
WITH 58 WP(C)/1294/2018	KRISHNA BORO AND 12 ORS Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. B B NARZARY MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	SC, BTC

59	WITH WP(C)/1713/2018	JHARNA BRAHMA AND 50 ORS. Versus THE BODOLAND TERRITORIAL AREA DISTRICTS AND 6 ORS.	MS S K CHAUHAN MR. B B NARZARY MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	SC, BTC SC, HEALTH
60	WITH WP(C)/3296/2018	MS. RIDULA BRAHMA AND 41 ORS. Versus THE BODOLAND TERRITORIAL AREA DISTRICTS AND 61 ORS.	MS S K CHAUHAN MR. B B NARZARY MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER MR. P MAZUMDER	GA, ASSAM SC, BTC SC, HEALTH AND F W
61	WP(C)/6252/2023 B/O	DR. PRITIMONI GOGOI @ PRITIMONI GOGOI PHUKAN AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. U SAIKIA MR. S D ROY	GA, ASSAM DY.S.G.I.

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
47	WP(C)/5462/2020 AT 2:00 PM	SABURA KHATUN Versus THE UNION OF INDIA AND 12 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
48	WP(C)/3714/2023 AT 2:00 PM	KULSUM KHATUN @ KURSUN KHATOON @ UMME KULSUM NESSA Versus THE UNION OF INDIA AND 5 ORS	MD. S ALOM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
49	WP(C)/291/2024 AT 2:00 PM	BAHARUL ISLAM Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
MOTION				
50	WP(C)/4220/2020 BY SLIP, WITH LCR	MUSTT RAFIJAN BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. M K NEOG MR. B KUMAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
ORDERS				
51	W.P.(CrI.)/27/2023 SINCE DISPOSED OF, WITH OFFICE NOTE, B/O	MEGHNA KHEMKA Versus THE STATE OF ASSAM AND 6 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM MR H K NATH (R-7) MR J BORAH (R-7) A J KASHYAP (R-7) MR. A DUTTA

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 7

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:50 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
13	CRL.A(j)/53/2019 5 Y 2 M 8 D : (AT 10:15 AM)	SRI RAJEN NAYAK Versus THE STATE OF ASSAM AND ANR	MR. B C DAS, LEGAL AID COUNSEL	PP, ASSAM
ORDERS				
14	I.A.(CrI.)/416/2022 BY SLIP in CrI.A./173/2022	BABU @ BABU SHEIKH @ HAZARAT ALI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN	PP, ASSAM
	WITH CrI.A./173/2022	BABU @ BABU SHEIKH @ HAZARAT ALI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN	MR G U AHMED (r-2) MR. R ISLAM (r-2) PP, ASSAM
	WITH CrI.A./217/2022	NASIRUDDIN SEIKH @ NASER Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	MR G U AHMED (r-2) MR. R ISLAM (r-2) PP, ASSAM
	WITH I.A.(CrI.)/507/2022 in CrI.A./217/2022	NASIRUDDIN SEIKH @ NASER Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
16	I.A.(Civil)/3316/2023 BY SLIP in Mat.App./13088/2023	XXXXXXX Versus XXXXXXX	MR. A K BHUYAN MS. N CHOUDHURY	MS. S CHAKRAVARTY MRS. P. SARMA T RAMCHIARY
	WITH Mat.App./13088/2023 (Filing Number)	XXXXXXX Versus XXXXXXX	MR. A K BHUYAN	
HEARING				
17	CrI.A./165/2016 PART-HEARD, BY SLIP	MRS LANDHONI DEVI Versus NIA	MR. M K NEOG MR.M G SINGH MR. N T SINGH MRS. SHEELA KH. MR. M K DUTTA	SC, NIA

18	WITH Crl.A./257/2013	ASSOCIATION FOR EXTENSIVE GROWERS INNOVATIVE SERVICE AEGIS Versus THE STATE THROUGH NATIONAL INVESTIGATION AGENCY NIA	MRS SHEELA KH. MR. B BASUMATARY MR. M G SINGH	SC, NIA
19	WITH Crl.A./262/2016	SOUGAIJAM RAKESH SINGH @ S. RAKESH SINGH A-6 Versus THE NATIONAL INVESTIGATION AGENCY	MR. B PRASAD MR. A TALUKDAR MS. S JAHAN MR. K K KALITA MR. K MEDHI MR. S ALI MS. D MUSAHARY MS. D SAIKIA MR. B R DAS	SC, NIA
20	WITH Crl.A./263/2016	SINAM GUNE SINGH @ S. GUNE SINGH Versus THE NATIONAL INVESTIGATION AGENCY	MR. B PRASAD MR. A TALUKDAR MS. S JAHAN MR. K K KALITA MR. K MEDHI MR. S ALI MS. D MUSAHARY MS. D SAIKIA MR. B R DAS	SC, NIA
21	WITH Crl.A./264/2016	OINAM MANITON SINGHA A-15 Versus THE NATIONAL INVESTIGATION AGENCY	MR. B PRASAD MR. A TALUKDAR MS. S JAHAN MR. K K KALITA MR. K MEDHI MS. D MUSAHARY MS. D SAIKIA MR. B R DAS	SC, NIA
22	WITH Crl.A./265/2016	SRI W. NOREN SINGH A-8 @ W. NOREN MEETEI Versus THE NATIONAL INVESTIGATION AGENCY	MR. B PRASAD MR. A TALUKDAR MS. S JAHAN MR. K KALITA MR. K MEDHI MR. S ALI MS. D MUSAHARY MS. D SAIKIA MR. B R DAS	SC, NIA
23	WITH Crl.A./289/2016	O. SAMARJIT SINGH @ NARESH @ KADENG Versus NIA	MR. N T SINGH MR. M G SINGH MR. M K DUTTA MRS SHEELA KH.	SC, NIA
24	WITH Crl.A./291/2016	Y. BRAJABIDHU SINGH Versus NIA	MR. B PRASAD MR. A TALUKDAR MR. K K KALITA MR. K MEDHI MR. S ALI MS. D SAIKIA MR. B R DAS	SC, NIA
25	WITH Crl.A./295/2016	A. IBOMCHA Versus NIA	MR. M K DUTTA MR. M G SINGH MRS SHEELA KH.	SC, NIA
26	WITH Crl.A./299/2016	LAURENBUM JATISHOR SINGH @ TILEMBA Versus NIA	MR. M K DUTTA MR. N T SINGH MRS SHEELA KH. MR. M G SINGH	SC, NIA

27	WITH Crl.A./113/2017	N. DILIP SINGH Versus NIA	MRS SHEELA KH. MR.M G SINGH MR.M K DUTTA	SC, NIA
28	WITH Crl.A./115/2017	KHWAIRAKPAM JEETEN SINGH and KHOMBO @ DENE Versus NIA	MR.M G SINGH MR.N T SINGH MRS SHEELA KH. MR.M K DUTTA	SC, NIA
29	WITH Crl.A./145/2017	MUTUM IBOHAL Versus NIA	MRS SHEELA KH. MR.M G SINGH MR.M K DUTTA MR.N T SINGH	SC, NIA

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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V

THIS BENCH WILL RISE AT 2:15 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
39	WP(C)/5546/2023 B/O	JOHUR UDDIN AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS. K JAIN MS. U NANDA	SC, P AND R.D. GA, ASSAM MR. I A TALUKDAR (r-6) MR. B HUSSAIN (r-6) MS N.RAHMAN (r-6)
40	WP(C)/326/2024 B/O	BELTOLI DAILY BAZAR COMMITTEE, BELTOLI AND 5 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. P K ROYCHOUDHURY MR K UDDIN MR. A K AZAD MR M HUSSAIN	SC, P AND R.D. GA, ASSAM DY.S.G.I. SC, PWD
MOTION				
41	WP(C)/966/2024 B/O	RANJIT KARMAKAR AND 42 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
42	WP(C)/993/2024 B/O	MOZIRAN BIBI Versus THE STATE OF ASSAM AND 6 ORS	MRS. S ROY	GA, ASSAM SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 23/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR J C BORAH	08-02-2024	To	26-02-2024
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8)	MR D K DEY	15-02-2024	To	01-03-2024
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11)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
12)	MR A K DAS	21-02-2024	To	01-03-2024

13)	MR I HASSAN	19-02-2024	To	23-02-2024
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19)	S AHMED	20-02-2024	To	24-02-2024
20)	MRS. B GOGOI	21-02-2024	To	23-02-2024
21)	MR R ISLAM	21-02-2024	To	23-02-2024
22)	MS. D GHOSH	20-02-2024	To	23-02-2024
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27)	MR. R L YADAV	26-02-2024	To	01-03-2024
28)	MS. K YADAV	26-02-2024	To	01-03-2024
29)	MR A W AMAN	23-02-2024	To	23-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:15 AM to 1:00 PM

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[For Friday,23rd February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 05-02-2024 TO 01-03-2024 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 101-188), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
55	WP(C)/3430/2015 PART-HEARD, FIXED	BIPUL BORA Versus THE STATE OF ASSAM AND 8 ORS	MR.A K BHUYAN MS.B BHUYAN MS.N CHOUDHURY MS.P PATHAK MR.M BORAH	GA, ASSAM MR.U K NAIR(R-8 & 9) MR.A CHETRYR-8 and 9 MR.B GOGOI MSW YHOSHII(R-8 & 9) MR.M P SARMA(R-8 & 9) SC, FINANCE
56	WP(C)/4745/2022 FIXED	PARESH BAISHYA Versus THE STATE OF ASSAM AND 8 ORS	MS. S CHAKRAVARTY MS. M SHARMA MRS. P. SARMA	GA, ASSAM MR. D SARMA (R-8) SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 23/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
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29)	MR A W AMAN	23-02-2024	To	23-02-2024



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[For Friday,23rd February 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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WITHDRAWAL

55	I.A.(Civil)/498/2024 WITH LCR, B/O in RSA/115/2011	SUBHRA KANTI DAS PURKAYASTHA AND 5 ORS Versus PANSHA PRADIP CLUB AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU	MR.S K CHAKRABORTY
	WITH RSA/115/2011	SMTI TRIPTI DAS PURKAYASHTHA AND 4 ORS Versus PANSHA PRADIP CLUB AND ANR	MR.R SARMA MR.N G KUNDU MR.P K R CHOUDHURY	MR.P K ROY MR.S K CHAKRABORTY MRS.A CHAKRABORTY MS.M DUTTA

HEARING

56	RSA/38/2020 WITH LCR, FIXED	ON THE DEATH OF APPELLANT (MALOTI OJAH) HER LEGAL HEIRS Versus SRI HARMOHAN OJAH AND 7 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR. R SARMA MR H DEKA MR D HAZARIKA MR A HUSSAIN
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LEAVE NOTE OF ADVOCATES FOR 23/02/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
52	Bail Appln./269/2024 (AT 10:15 AM)	MAYANK SHARMA Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA MS SABINA AHMED	PP, ASSAM
MOTION				
53	Tr.P.(CrI.)/8/2024 FIXED	SAHNUR ALI Versus THE STATE OF ASSAM AND ANR	MS. M DEV MR. A GANGULY MR T CHHETRI	PP, ASSAM
54	AB/412/2024 FIXED	UDOYTJYOTI DAS @ UDOY BORA Versus THE STATE OF ASSAM	MS. J HAZARIKA MR M CHOUDHURY MR P J DAS	PP, ASSAM
BAIL HEARING (BA)				
55	Bail Appln./4183/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	DILIP DAS Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE	MR S K SARKAR (R-2) MRS V L BHATTACHARJEE (R-2) MS R KALITA (R-2) PP, ASSAM
56	Bail Appln./360/2024 FIXED	RAKESH DAS Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI P. NAIDING MR. S SARKAR	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 23/02/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
52	Bail Appln./499/2024 FIXED	BANJIT DAS Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. N I KHAN MR S K CHHETRY	PP, ASSAM
MOTION				
53	AB/411/2024 FIXED	RAJIKUL ISLAM Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
BAIL HEARING (BA)				
54	Bail Appln./454/2024 FIXED	MD. CHAMED ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A T SARKAR MR S HUSSAIN	PP, ASSAM
BAIL HEARING				
55	AB/235/2023 FIXED	NIHAR KUMAR DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
56	AB/3769/2023 FIXED	MIZANUR RAHMAN Versus THE STATE OF ASSAM	MR. D KALITA MS K GURUNG MS A KALITA MR. H RAHMAN	PP, ASSAM
	WITH I.A.(CrI.)/1208/2023 in AB/3769/2023	MIZANUR RAHMAN Versus THE STATE OF ASSAM,	MR. D KALITA	PP, ASSAM
57	AB/3976/2023 FIXED	GULBAHAR ALI @ RAHUL SK Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED MR. M HOQUE	PP, ASSAM
ORDERS				
58	I.A.(CrI.)/185/2024 WITH LCR 4 FILES, B/O in CrI.A./431/2023	JANARDAN KONWAR Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	WITH CrI.A./431/2023	JANARDAN KONWAR Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR D TALUKDAR (r-2) MR P CHOUDHURY (r-2) MS P SAIKIA (r-2) PP, ASSAM

59 WITH
[CrI.A./383/2023](#)
O Y 5 M 12 D

TIKENDRAJIT BARUAH
Versus
THE STATE OF ASSAM

MR. T J MAHANTA
MR. N BORAH
MR M.J. BHARALI

PP, ASSAM

WITH
[I.A.\(CrI.\)/1007/2023](#)
in CrI.A./383/2023

TIKENDRAJIT BARUAH
Versus
THE STATE OF ASSAM

MR. T J MAHANTA
MR. N BORAH
MR M.J. BHARALI

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-IV

THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
52	WP(C)/1006/2024 B/O	PARASH KUMAR BHATTACHARJEE Versus THE ADDL CHIEF SECRETARY AND 5 ORS	PETITIONER IN PERSON MR. P K BHATTACHARJEE	SC, IRRIGATION
ORDERS				
53	WP(C)/1473/2021 B/O	M/S RANJIT KAUSHIK Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MR B S DEKA MS P SARMA	GA, ASSAM
HEARING				
54	WP(C)/4139/2014 FIXED	HOTEL RADHA INTERNATIONAL Versus EMPLOYEE STATE INSURANCE ESI CORPORATION and 5 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	MR.K K NANDI SC, E S I
55	WITH WP(C)/4140/2014	GEMIMI DISTRILLERIES TRIPURA PVT LTD. Versus EMPLOYEE STATE INSURANCE ESI CORPORATION and 5 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	MR.K K NANDI SC, E S I
56	WITH WP(C)/5903/2014	HOTEL RADHA INTERNATIONAL Versus EMPLOYEE STATE INSURANCE ESI CORPORATION and 5 ORS,	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	MR.K K NANDI SC, ESIC

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LEAVE NOTE OF ADVOCATES FOR 23/02/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH

ITEM NO.29 IN THE DAILY CAUSE LIST HAS BEEN WRONGLY LISTED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING

51	AB/246/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	TAIZ UDDIN Versus THE STATE OF ASSAM AND ANR	MR. S Ali MD S HUSSAIN	PP, ASSAM
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>			
22 Cont.Cas(C)/531/2023 B/O	NAMAR ALI BARBHUIYA Versus PRADIP VERMA AND ANR	MR. JUNM LASKAR MS. J GHOSH	
<u>MOTION</u>			
23 WP(C)/595/2024 FIXED	KAPIL HUSSAIN TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	SC, ELEM. EDU GA, ASSAM
<u>ORDER (IMPLEADMENT OF PARTY)</u>			
24 I.A.(Civil)/524/2024 B/O in WP(C)/598/2024 WITH WP(C)/598/2024	PRAMOD MEDHI Versus THE STATE OF ASSAM AND 9 ORS	MR B D DAS MR. H R DAS	SC, HIGHER EDU MR S MUKTAR (R-8) SC, BTC
	PRAMOD MEDHI Versus THE STATE OF ASSAM AND 8 ORS	MR B D DAS MR. H R DAS	SC, HIGHER EDU MR S MUKTAR (R-8) SC, BTC
25 WP(C)/3543/2023 WITH	DR. PRATIVA PATOWARY Versus THE STATE OF ASSAM AND 6 ORS	MR S MUKTAR	SC, HIGHER EDU GA, ASSAM MRS R DEKA (r-6) MR S M BARUAH (r-7) MR. D THAOSEN (r-6) MR. H R DAS (r-7) SC, BTC
<u>ORDERS</u>			
26 WP(C)/3694/2023 B/O	DR. DIPANKAR DAS CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. M DUTTA MS S DEV MS N RAI	SC, HIGHER EDU SC, FINANCE

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 25

[MAC APPEAL AND MFA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
25	I.A.(Civil)/3694/2023 WITH LCR, B/O in MACApp./55/2018	MISS NIZARA TUMUNG @ MONALISHA TUMUNG, Versus ORIENTAL INSURANCE CO. LTD	MR D MONDAL	MS M CHOUDHURY
	WITH MACApp./55/2018	ORIENTAL INSURANCE CO. LTD Versus SMT. NIZARA TUMUNG AND 2 ORS.	MS. M CHOUDHURY MD. A HUSSAIN MR. M CHOUDHURY MR. S DUTTA	MR. C K NATH MR. S MUNIR MR D MONDAL (r-1) MR. S K CHOUDHURY
	WITH I.A.(Civil)/920/2018 in MACApp./55/2018	ORIENTAL INSURANCE CO. LTD Versus DUTTA RAM TUMUNG AND 3 ORS	MS. M CHOUDHURY	
	WITH CO/3/2024 in MACApp./55/2018	NIJARA TUMUNG @ MONALISHA TUMUNG Versus ORIENTAL INSURANCE CO. LTD AND 2 ORS.	MR D MONDAL	
26	MACApp./115/2018	ORIENTAL INSURANCE CO LTD Versus GIRISH CH. TUMUNG AND 6 ORS	MS.M CHOUDHURY MR. S DUTTA MR. C SHARMA MS. D SWARGIARY MS. S THAKURIA	MR. C K NATH (R1, R2, R3) MR. S MUNIR (R1, R2, R3) MR. S K CHOUDHURY (R1, R2, R3)

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
60	WP(C)/565/2024 FIXED	BHAGYA DHAR SARKAR AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A J SARMA MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	SC, A.H and V. DEPT. SR. GA, ASSAM
ADMISSION				
61	WP(C)/419/2019 FIXED	LOGISTIC TRANSPORT OF INDIA PVT. LTD. Versus THE UNION OF INDIA AND 6 ORS.	MR. S D PURKAYASTHA MR. U CHOUDHURY MR. C PHUKAN	ASSTT.S.G.I. SC, PGCIL LTD. SC, POWER GRID
62	WP(C)/2482/2019 FIXED	HAREN SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. J SARMAH	SC, FOREST
63	WP(C)/5889/2022 FIXED	M/S JKB INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS	MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	MR B GOGOI, SC, FINANCE DEPTT. SC, WATER RESOURCE SC, ASIDC
WITH				
64	WP(C)/5844/2022	M/S RDR ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	SC, WATER RESOURCE SC, INDUSTRIES
BAIL HEARING (BA)				
65	Bail Appln./423/2024 FIXED	VIMAL BONGJANG Versus THE STATE OF ASSAM	MR. V RAJKHOWA MR A.J.SARMA	PP, ASSAM
66	Bail Appln./482/2024 FIXED	SANJAY BORO Versus THE STATE OF ASSAM	MR. Y SIKDAR MR D J DAS	PP, ASSAM
ORDERS				
67	Cont.Cas(C)/330/2023 FIXED	MANUJ PAIT AND 63 ORS. Versus PANKAJ YADAV AND 6 ORS.	MR J C GAUR MR D SAIKIA	MR. D SAIKIA (r-4) MR. R BORPUJARI (r-4) MS. M DEVI (r-6) MR H GUPTA MR. A DEY (r-6) MR. A DAS (r-6) MR B DEURI (R5) MS. N BORDOLOI (r-4)

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